

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3342**  
TO BE ANSWERED ON 05.08.2022

**IMPLEMENTATION OF POCSO ACT**

3342. DR. TALARI RANGAIAH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has released any funds for proper implementation of POCSO Act; and
- (b) if so, the details of funds allocated and utilized, State/UT-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a)to (b): The Department of Justice is implementing a Centrally Sponsored Scheme for setting up 1023 Fast Track Special Courts (FTSCs) to provide speedy justice to the victims of rape and POCSO Act. This is a Centrally Sponsored Scheme (CSS) funded out of Nirbhaya Fund, which was started in October 2019. As on 30.06.2022, 728 FTSCs including 408 exclusive POCSO Courts are functional in 28 States/UTs (West Bengal, Andaman & Nicobar Island and Arunachal Pradesh have still not joined the scheme). These courts have disposed of more than 102344 cases. The State-Wise details of funds allocated to the State Governments under the Nirbhaya Fund till 31.03.2022 is provided at **Annexure-I**.

Further, As per section- 44 of the Protection of Children from Sexual offences Act,2012, the National Commission for Protection of Child Rights (NCPCR) is mandated to Monitor the implementation of the POCSO Act. The Ministry of Women and Child Development releases funds to the NCPCR for carrying out the various activities including the monitoring of implementation of POCSO Act.

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**Annexure-I**

**STATEMENT REFERRED TO IN PART (A)-(B) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3342 TO BE ANSWERED ON 05.08.2022 ASKED BY DR. TALARI RANGAIAH INDICATING STATE-WISE DETAILS OF THE RELEASE OF NIRBHAYA FUNDS FOR THE SCHEME OF FAST TRACK SPECIAL COURTS AS ON MARCH, 2022**

**(Amt. in Cr.)**

Sl. No.	State	Amount released in FY 2019-20	Amount released in FY 2020-21	Amount released in FY 2021-22
1.	A&N Island	0	0	0
2	Andhra Pradesh	1.8	0	0
3	Arunachal Pradesh	0	0	0
4	Assam	2.85625	1.86875	3.375
5.	Bihar	2.025	15.26255	20.25
6.	Chandigarh	0.1875	-	0
7	Chhattisgarh	3.375	3.375	4.259
8.	Delhi	3.6	0	0
9.	Goa	0.225	0	0
10.	Gujarat	7.875	7.875	0
11.	Haryana	3.6	3.6	3.6
12	Himachal P	1.0125	1.51875	0
13	J&K	0.5625	0	2.635
14	Jharkhand	4.95	4.95	0
15	Karnataka	6.975	0	6.635
16	Kerala	8.4	0	0
17	Madhya Pradesh	15.075	15.075	26.175
18	Maharashtra	31.05	0	0
19.	Manipur	0.675	0.675	0.3375
20.	Meghalaya	1.6875	0	0

21.	Mizoram	1.0125	1.0125	2.02625
22.	Nagaland	0.3375	0.3375	0
23	Odisha	5.4	1.3	16.2
24.	Puducherry	0	0	0.1125
25.	Punjab	2.7	0	0
26	Rajasthan	5.85	14.4	19.745
27	Tamil Nadu	3.15	3.15	2.59
28	Telangana	8.1	0	0
29.	Tripura	1.0125	1.0125	0
30.	Uttar Pradesh	13.80625	84.29375	24.525
31	Uttarakhand	2.7	0	2.092
32.	West Bengal	0	0	0
33.	NPC	-	2.93702	0
<b>34.</b>	<b>Total</b>	<b>140</b>	<b>160</b>	<b>134.557</b>

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